

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "A", JAIPUR  
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA No. 1155/JP/2019  
निर्धारण वर्ष / Assessment Year :2014-15

I.T.O. Ward-1, Sikar.	बनाम Vs.	Shri Sanjay Agarwal, Ward No. 4, Pratap Nagar, Sikar.
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: ABHPA 2983 Q		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

राजस्व की ओर से / Revenue by: Smt. Rooni Paul(Addl.CIT)  
निर्धारिती की ओर से / Assessee by : Shri P.C. Parwal (CA)

सुनवाई की तारीख / Date of Hearing : 03/02/2021  
उदघोषणा की तारीख / Date of Pronouncement : 15/02/2021

आदेश / ORDER

**PER: SANDEEP GOSAIN, J.M.**

This appeal has been filed by the Revenue against the order of the  
Id. CIT(A)-IV, Jaipur dated 05/07/2019 for the A.Y. 2014-15.

2. The hearing of the appeal was concluded through video conference  
in view of the prevailing situation of Covid-19 Pandemic.
3. At the time of hearing of the appeal, the A.R. of the assessee  
furnished an application for withdrawal of the appeal. The contention  
made in the said application reads as under:

*" With reference to above, it is to submit that the assessee  
wants to withdraw the above appeal since he has opted to  
settle the dispute under Vivad Se Vishwas Act, 2020 for which*

*Form No. 3 has been issued by the PCIT, Jaipur-2. Copy of Form No. 3 is enclosed for ready reference.*

*It is therefore requested that the appeal filed by the assessee be treated as withdrawn."*

*Thanking you*

*Yours faithfully  
For Kalani & Co.  
Chartered Accountants*

*(P.C. Parwal)  
A/R."*

4. The Id DR has raised no objection if the appeal is allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas scheme, we permit the assessee to withdraw his appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.

6. In the result, this appeal of the assessee is dismissed. As withdrawn.

Order pronounced in the open court on 15<sup>th</sup> February, 2021.

Sd/-  
(विक्रम सिंह यादव)  
(VIKRAM SINGH YADAV)  
लेखा सदस्य / Accountant Member  
जयपुर / Jaipur  
दिनांक / Dated:- 15/02/2021

Sd/-  
(संदीप गोसाईं)  
(SANDEEP GOSAIN)  
न्यायिक सदस्य / Judicial Member

**\*Ranjan**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- The I.T.O., Ward-1, Sikar.
2. प्रत्यर्थी / The Respondent- Shri Sanjay Agarwal, Sikar.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 1155/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar